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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/56/2017
NAME OF THE PETITIONER(S) : GOPAKUMAR NAIR & 1 ORS
NAME OF THE RESPONDENT(S) : OBO BETTERMANN INDIA PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. UDAYAKAR

RESPONDENT

Udayakar

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APARAJITHA VISHWANATH

2. R. RAJESH

Counsel for Petitioner

R. Rajesh

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to make submissions in relation to the maintainability of the CP. Counsel for petitioner was prepared to make submissions. Time is enlarged at request. Put up on 19.02.2018.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)